## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 130 (ND)/2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: Ms. Veena Singh Vs. M/s Hawk Eye Protection & Detective Service Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION** 

REPRESENTATION

SIGNATURE

For the Petitioner(s):

None

For the Respondent(s): Mr. Pradeep Mittal and Ms. Deepika, Advocates

## **ORDER**

To come up for further arguments on 1st December, 2017.

(S. K. Mohapatra)

Member (T)

Member (J)